GOVERNMENT OF JAMMU AND KASHMIR DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS (Power Section)Civil Secretariat Srinagar/Jammu

Notification

Jammu, the 6th September, 2024

S.O .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following Lookafter Naib Tehsildar(s) to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Bandipora as shown against each:-

| S. No. | Name of the Officer | Designation | Jurisdiction |
|--------|------------------------------|--------------------------|--------------|
| 1. | Mr. Reyaz Ahmad Peer, | Lookafter Naib Tehsildar | Chittibanday |
| 2. | Mr. Manzoor Ahmad Dar | Lookafter Naib Tehsildar | Bandipora |
| 3. | Mr. Shabir Ahmad Peer | Lookafter Naib Tehsildar | Ashtangoo |
| 4. | Mr. Mohd Ayoub Bhat | Lookafter Naib Tehsildar | Malangam |
| 5. | Mr. Nazir Ahmad Shah | Lookafter Naib Tehsildar | Ajas |
| 6. | Mr. Farooq Ahmad Shah | Lookafter Naib Tehsildar | Hajin |
| 7. | Mr. Mohd Afzal | Lookafter Naib Tehsildar | Hajin |
| 8. | Mr. Ubaid Peerzada | Lookafter Naib Tehsildar | Sumbal |
| 9. | Mr. Ghulam Rasool Tantray | Lookafter Naib Tehsildar | Shadipora |
| 10. | Mr. Irshad Ahmad Malik | Lookafter Naib Tehsildar | Gurez |
| 11. | Mr. Abdul Qayoom | Lookafter Naib Tehsildar | Tulail |

By Order of the Government of Jammu and Kashmir.

Sd/-(Achal Sethi) Secretary to Government

Dated: - 06-09-2024

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No. LAW- Powr/06/2023-10

Copy to the:- .

- 1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2. Divisional Commissioner, Kashmir.
- 3. Secretary to Government, Revenue Department.
- 4. Deputy Commissioner, Bandipora. This is with reference to letter No DCB/PS/ 2024/969-77 Dated:- 06-09-2024.
- 5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.

6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).

7. Incharge Website section

Senior Law Officer

Department of Law, Justice and P.A